

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.200/130/2020**

(in OA 200/847/2018)

Jabalpur, this Wednesday, the 19<sup>th</sup> day of February, 2020

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Union of India through the Secretary, Ministry of Defense, South Block, New Delhi – 110001.
2. The Commanding Officer, Ministry of Defense, Aeronautical Quality Assurance Wing, (Armt) Khamaria, Jabalpur (MP) – 482005.
3. Addl. Controller of Defense Account (Factory) Accounts Office, Ordnance Factory, Khamaria, Jabalpur (MP) – 482005.

**-Applicants**

**(By Advocate – Shri S.K. Mishra)**

**V e r s u s**

Smt. Vandana Choudhary, aged about 22 years, Wd/o Late Shri Satish Choudhary, D/o Shri Prakash Choudhary, R/o-739, Pani Tanki Mohalla, Village – Bagaspur, Distt Narsinghpur (MP)

**-Respondent**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

This MA has been filed by the applicants (respondents in OA) seeking further three months' time to comply with our order dated 06.08.2019 passed in Original Application No.200/847/2018.

**2.** In view of the reasons assigned in Para 3 of the MA, we allow applicants further three months' time from today to comply with our order dated 06.12.2019 in Original Application No.200/847/2018.

**3.** MA is disposed of accordingly.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-